

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 06.11.2019

NOTICE

Take notice that the following matter Adjourned on 04.11.2019 will be listed in the court of Chairperson as indicated below:

S. No.	Case No.	Name of the parties	Original date of Hearing	Next Date of Hearing
1.	Competition Appeal (AT) No. 05 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India &Anr.	05.11.2019	19.12.2019

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By Order

-sd/-

Registrar